

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

(16) C.P.(IB)-4477(MB)/2019

**Sainik Industries Pvt Ltd
V/s
Shri Saikrupa Sugar & Allied Industries Ltd**

*** **

Dated 06th April, 2021

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up. List the matter on 03.05.2021 for hearing and further orders.

Sd/-

MOHAMMED AJMAL
Member (Judicial)
SUSHIL

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)